## Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016 Name of the corporate debtor: Costra Advertising India Private Limited; Date of commencement of liquidation: 17.02.2023; Revised List of stakeholders as on: 12.05.2023

## Annexure 6

List of operational creditors (other than Workmen, Employees and Government Dues (Amount in₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of	Amount of claim	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim	Nature of	Amount covered by	Whether lien/	Amount covered	% share in total	contingent claim	mutual dues, that	claim rejected	under	
				admitted	claim	lien or attachment	attachment removed?	by guarantee	amount of claims		may be set-off		verification	
						pending disposal	(Yes/No)		admitted					
1	Gnet Tradelinks Private Limited	16-03-2023	8,26,666.00	8,26,666.00	Unsecured	-	No	-	-	-	-	-	8,26,666.00	Subject to further verification
	Precision Cut Industries	As per Regulation 12 of Liquidation Process				-	No	-	-	-	-	-		
		1												
		Regulation claims submitted during CIRP												
_		period were collated	4.5000000	44 = 2 00 = 00										
2		As per Regulation 12 of	14,73,005.00	14,73,005.00	Unsecured								14,73,005.00	Subject to further verification
	Acry Plus	Liquidation Process				-	No	-	-	-	-	-		
		Regulation claims												
		submitted during CIRP												
3		period were collated	42,72,005.00	42,72,005.00	Unsecured	I							42,72,005.00	Subject to further verification
	Mr. Anish Jain,	As per Regulation 12 or				-	No	-	-	-	-	-		,
	Proprietor of Ambika Colors Co	Liquidation Process												
	· ·	Regulation claims												
		submitted during CIRP												
4		period were collated	68,02,916.00	68,02,916.00	Unsecured								68,02,916.00	Subject to further verification
	G-One Laser Tech Private Limited					-	No	-	-	-	-	-		
		As per Regulation 12 of												
		Liquidation Process												
		Regulation claims												
l _		submitted during CIRP												
5	T	period were collated	7,15,428.00	7,15,428.00	Unsecured							-		Subject to further verification
	Total		1,40,90,020.00	1,40,90,020.00									1,40,90,020.00	